IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

	C.P. No. 60(ND)/2017
IN THE MATTER OF:	
Abhijat Paliwal	Petitioner
٧.	
Abhi-Asmi International Pvt. Ltd.	Respondent

SECTION:

UNDER SECTION 271(e)

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (J)

For the Petitioner(s)

Mr. Anand Chibber, Senior Advocate

Mr. Ashish Aggarwal & Mr. Gurcharan Singh, Advocates

For the Respondent(s)

Mr. Manish Jha, Mr. Divyam Agarwal & Mr. Raghav

Sabharwal, Advocates

ORDER

For order, see C.P. No. 119(ND)/2016

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19.09.2017 VINEET